

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA www.rbi.org.in

DOR.PSBD No.1408/16.01.067/2020-2021

November 17, 2020

Appointment of Administrator under Section 36ACA (2) of Banking Regulation Act, 1949 – The Lakshmi Vilas Bank Ltd.

<u>ORDER</u>

Consequent upon the supersession of the Board of Directors of The Lakshmi Vilas Bank Ltd., having its registered office at Karur, Tamilnadu, in exercise of the powers conferred by section 36ACA of the Banking Regulation Act, 1949, the Reserve Bank of India hereby appoints Shri T N Manoharan, former Non Executive Chairman of Canara Bank, presently residing at Chennai as Administrator for a period not exceeding thirty days or until further orders, with effect from November 17, 2020

The Administrator shall have all powers of the Board of Directors of the banking company and shall discharge the duties and functions of the Board of Directors as per provisions of the Banking Regulation Act, 1949.

(Saurav Sinha) Executive Director

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400001 टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691 Department of Regulation, Central Office, Central Office Building, 12th/ 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai – 400001

हिंदी आसान है, इसका प्रयोग बढ़ाइए